GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

STARRED QUESTION NO. 37. TO BE ANSWERED ON TUESDAY, THE 02ND DECEMBER, 2025.

DPIIT RECOGNIZED STARTUPS

*37. SHRI NARESH GANPAT MHASKE: DR. SHRIKANT EKNATH SHINDE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the number of Department for Promotion of Industry and Internal Trade (DPIIT) recognized startups and the details of the startups that have availed tax exemptions under the Startup India initiative during the last ten years, sector, year and State-wise;
- (b) the details of the contribution of Indian startups to employment generation and the number of jobs that have been created as per Startup India records specially in Maharashtra;
- (c) the details of the key achievements of the Startup India Initiative since its launch in 2016 in promoting innovation and entrepreneurship across sectors and the steps taken by the Government to ease regulatory compliance and provide tax benefits to recognized startups;
- (d) the details of the steps taken by the Government to foster a culture of innovation and entrepreneurship among youth; and
- (e) whether the Government is considering to expand the scope of Startup India to support sectors like green technology, if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 37 FOR ANSWER ON 02.12.2025

(a): As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT).

As on 31st October 2025, 1,97,692 entities have been recognized as startups by DPIIT.

Under Section 80-IAC of the Income Tax Act 1961, an eligible startup can claim a deduction of an amount equal to 100% of the profits and gains derived from eligible business for three consecutive assessment years. As on 31st October 2025, 4,147 recognised startups have received certificate of eligibility under Section 80-IAC. The industry-wise and year-wise details are placed as **Annexure-I**. The State/Union Territory (UT)-wise and year-wise details are placed as **Annexure-II**.

(b): As on 31st October 2025, the recognized startups have reported to have created over 21.11 lakh direct jobs. Particularly in the State of Maharashtra, 34,444 entities have been recognized as startups by DPIIT, which have reported to have created more than 3.76 lakh direct jobs, as on 31st October 2025.

(c): Key achievements under Startup India initiative

Sustained efforts by the Government under the Startup India initiative have led to an increase in the number of entities recognized as startups, and job creation, as detailed above in answers (a) and (b). Of the total entities recognized as startups, around 48% have at least one-woman director/partner as on 31st October 2025. Further, there are recognised startups in every State and UT in the country.

Under Startup India initiative, the Government is implementing three flagship Schemes, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and Credit Guarantee Scheme for Startups (CGSS) to provide funding opportunities and support startups across sectors at various stages of their business cycle. Under the FFS the entire corpus of Rs. 10,000 crore has been committed to 144 Alternative Investment Funds (AIFs) as on 31st October 2025. Under the SISFS as well the entire corpus of Rs. 945 crore has been approved to 219 incubators as on 31st October 2025. Under CGSS, 311 loans amounting to Rs. 755.25 crore have been guaranteed for startup borrowers as on 31st October 2025.

As on 31st October 2025, four editions of the States' Startup Ranking Framework (SRF), and four editions of the National Startup Awards (NSA) have been undertaken which play an important role in the holistic development of the ecosystem across sectors, by strengthening regional startup ecosystems across States/UTs and recognizing outstanding startups.

The Government also actively supported two editions of the ecosystem-led initiative Startup Mahakumbh which served as a vibrant platform for stakeholders to network and collaborate. To improve market access, more than

34,400 DPIIT recognised startups have been on-boarded on Government e Marketplace (GeM) and over 4.8 lakh orders from public entities have been placed to the recognised startups with a cumulative value of over Rs. 47,500 crore as on 31st October 2025.

Further, as on 31st October 2025, more than 16,000 new patent applications have been filed by startups as a result of reforms undertaken in the Indian Intellectual Property Rights (IPR) regime.

Steps taken by the Government to ease regulatory compliance and provide tax benefits to startups

For easing regulatory compliance across the country, Central Government has taken several initiatives under the flagship programme of Ease of Doing Business which includes Business Reform Action Plan (BRAP), the Business-Ready assessment, Jan Vishwas and Reducing Compliance Burden on Businesses and Citizens, and Cost of Regulation (CoR) exercise to identify and reform the areas of pain-points in terms of administrative costs for the services. Central Ministries/Departments, and States/UTs are actively engaged in self-identification exercises, successfully reducing over 47,000 compliances. Out of the total reduced compliances, 16,108 compliances have been simplified, 22,287 compliances are digitized, 4,557 compliances are decriminalized, and redundancy has been removed in 4,270 compliances.

Further, the Government has undertaken several initiatives, policy measures, and reforms for startups and small businesses to avail various tax related benefits. These include profit linked deductions under Section 80-IAC of the Income Tax Act 1961, deferring Tax Deducted at Source (TDS) in respect of income pertaining to Employee Stock Option Plan (ESOP), relaxation for carry forward and set-off of loss, and relaxations on Goods and Services Tax (GST) for entrepreneurs located within eligible incubators, amongst others.

- (d): In addition to the programs detailed in response to point (c) above, various initiatives are being undertaken by line Ministries and Departments to foster a culture of innovation and entrepreneurship among youth through a whole-of-government approach. Details of such measures are placed as Annexure-III.
- **(e):** DPIIT has recognized 4,024 entities as startups in the green technology industry as on 31st October 2025.

While all the steps undertaken by the Government under the Startup India initiative are inclusive and are implemented across sectors and industries, certain key initiatives to specifically encourage and support innovation in areas related to green technology include recognizing innovations with focus in sustainability as part of the National Startup Awards, organisation of grand challenges in collaboration with the ecosystem for climate-tech sector under the Bharat Startup Grand Challenge and hackathons for startups in climate tech innovation, and sustainable solutions.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 37 FOR ANSWER ON 02.12.2025.

The industry-wise and year-wise number of recognized startups which have received certificate of eligibility under Section 80-IAC, as on 31st October 2025 are as follows:

Industry	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025 (as on 31st October 2025)
Advertising	0	0	0	2	1	1	4	11	2	6
Aeronautics Aerospace & Defence	0	0	0	5	0	1	14	18	8	8
Agriculture	0	4	1	7	7	4	28	84	28	25
Al	0	2	1	6	7	6	23	28	11	5
Airport Operations	0	0	0	0	0	0	0	1	0	0
Analytics	0	0	0	2	0	3	11	20	4	3
Animation	0	0	0	1	0	1	1	2	1	0
AR VR (Augmented + Virtual Reality)	0	0	0	2	0	1	5	5	4	2
Architecture Interior Design	0	0	0	0	0	0	5	16	5	5
Art & Photography	0	0	0	1	0	0	1	4	1	2
Automotive	0	1	1	1	2	1	18	33	12	17
Biotechnology	0	0	0	0	0	0	3	6	1	1
Chemicals	0	0	0	0	0	0	11	34	13	11
Computer Vision	0	0	0	0	0	0	3	2	0	2
Construction	0	1	0	3	3	0	16	110	39	41
Dating Matrimonial	0	0	0	0	0	0	0	1	0	0
Design	0	1	0	1	0	3	5	17	1	6
Education	0	4	0	11	6	8	45	89	23	24
Enterprise Software	0	1	0	5	1	1	18	32	11	5
Events	0	0	0	0	0	0	0	5	2	1
Fashion	0	0	0	2	0	0	4	38	12	12
Finance Technology	0	0	0	7	4	1	37	59	24	16
Food & Beverages	0	0	0	5	4	0	18	80	19	16
Green Technology	0	9	1	2	4	4	23	39	23	10
Healthcare & Lifesciences	4	12	4	20	7	15	69	196	67	53
House-Hold Services	0	0	0	1	0	0	0	14	3	4
Human Resources	0	0	0	3	0	1	5	28	7	5
Indic Language Startups	0	1	0	0	0	0	0	7	0	1
Internet of Things	0	1	0	5	3	3	8	16	3	4

Industry	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025 (as on 31st October 2025)
IT Services	0	4	0	19	6	11	95	256	77	50
Logistics	0	0	0	0	0	0	4	7	1	2
Marketing	0	0	0	5	0	2	5	36	8	5
Media & Entertainment	0	0	0	4	0	0	8	20	6	4
Nanotechnology	0	0	1	0	0	0	2	7	1	1
Non- Renewable Energy	0	0	0	0	0	0	2	14	4	3
Other Specialty Retailers	0	1	0	0	1	1	3	18	7	5
Others	2	12	0	3	1	1	19	53	13	11
Pets & Animals	0	0	0	1	1	0	1	3	3	0
Professional & Commercial Services	0	0	0	5	2	2	33	113	45	33
Real Estate	0	0	0	0	1	0	1	22	2	3
Renewable	U		0							
Energy	0	3	0	8	4	2	17	65	19	29
Retail	0	0	0	1	2	0	10	17	12	7
Robotics	0	1	1	0	1	0	3	6	7	5
Safety	0	2	0	0	0	0	2	4	2	3
Security Solutions	0	0	1	2	0	0	5	18	11	2
Social Impact	0	0	0	4	0	1	5	6	2	1
Social Network	0	0	0	0	0	0	0	1	0	2
Sports	0	0	0	1	0	0	5	3	1	2
Technology Hardware	0	2	5	6	1	4	26	114	35	30
Telecommunicati on & Networking	0	1	0	2	0	0	6	9	8	4
Textiles & Apparel	0	1	1	1	1	0	6	56	21	27
Toys and Games	0	0	0	0	0	0	2	5	1	2
Transportation & Storage	0	0	0	4	1	1	5	33	5	9
Travel & Tourism	0	0	0	2	2	1	8	26	5	11
Waste Management	0	0	0	0	0	0	5	17	4	10
Total	6	64	17	160	73	80	653	1924	624	546

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 37 FOR ANSWER ON 02.12.2025.

The State/UT-wise and year-wise number of recognized startups which have received certificate of eligibility under Section 80-IAC, as on 31st October 2025 are as follows:

State/UT	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025 (as on 31 st October 2025)
A 12 d 2 12 2 2 2	0	0	0	0	0	0	0	0	0	,
Andaman and Nicobar	0	0	0	0	0	0	0	0	0	1
Islands										
Andhra	0	0	0	1	0	0	3	10	4	3
Pradesh	0		U		U	0	3	10	4	3
Assam	0	0	0	0	0	0	5	8	1	5
Bihar	0	0	0	0	0	0	3	13	2	9
Chandigarh	1	1	0	1	0	0	2	4	4	2
Chhattisgarh	0	0	0	1	0	0	2	15	6	6
Dadra and	0	0	0	0	0	0	0	13	0	1
Nagar			U	O	0		U	'		'
Haveli and										
Daman and										
Diu										
Delhi	0	13	1	19	11	10	55	169	52	50
Goa	0	0	0	2	0	0	5	5	3	1
Gujarat	0	6	2	15	5	4	45	345	126	110
Haryana	0	3	0	9	8	3	38	96	31	35
Himachal	0	0	0	0	1	0	6	3	1	0
Pradesh										
Jammu and	0	0	0	1	0	0	3	3	0	0
Kashmir										
Jharkhand	0	0	0	0	0	0	1	9	4	5
Karnataka	2	9	4	23	10	14	104	168	54	36
Kerala	0	3	1	11	1	2	18	49	11	12
Madhya	0	0	0	4	2	3	12	65	15	19
Pradesh										
Maharashtra	1	14	5	36	13	28	152	423	136	116
Manipur	0	0	0	1	0	0	0	0	1	1
Meghalaya	0	0	0	0	0	0	1	1	0	0
Odisha	0	0	0	2	2	0	10	16	2	8
Puducherry	0	0	0	0	0	0	0	3	1	0
Punjab	0	0	0	0	0	2	5	39	12	6
Rajasthan	0	1	0	6	2	0	23	65	24	27
Tamil Nadu	0	5	2	8	6	5	55	146	57	28
Telangana	0	6	1	9	4	3	36	74	23	15
Uttar	1	2	1	7	5	4	42	114	34	30
Pradesh										
Uttarakhand	0	0	0	0	0	2	4	9	2	2
West Bengal	1	1	0	4	3	0	23	71	18	18
Total	6	64	17	160	73	80	653	1924	624	546

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA STARRED QUESTION NO. 37 FOR ANSWER ON 02.12.2025.

Key measures undertaken by the Government to promote entrepreneurship among the youth are as follows:

- 1. The Ministry of Skill Development and Entrepreneurship (MSDE) through its autonomous organizations, namely National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship (IIE) has taken various initiatives to promote entrepreneurship development amongst all sections of the society. These initiatives include, Swavalambini programme, Entrepreneurship Awareness Programmes (EAP), Entrepreneurship Development Programmes (EDP), Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN), Entrepreneurship Development Centres (EDC) in North East Region's Educational Institutions, Dharti Aaba Janjatiya Gram Utkarshh Abhiyan (DAJGUA), Pradhan Mantri Surya Ghar Muft Bijli Yojana Scheme (PM SGMBY Scheme), and Capacity Building Programme for Fair Price Shop Owners.
- 2. The Atal Innovation Mission (AIM) of NITI Aayog fosters innovation and entrepreneurship among India's youth through flagship programs like Atal Tinkering Labs (ATLs) and the Community Innovator Fellowship (CIF).
- The Ministry of Education's Innovation Cell (MIC) and All India Council for Technical Education (AICTE) promotes innovation and entrepreneurship across educational institutions.
- 4. Youth-centric initiatives have been introduced by the Ministry of Youth Affairs and Sports such as setting up of the autonomous body called Mera Yuva Bharat (MY Bharat), the purpose of it, is to provide an over-arching institutional mechanism powered by technology for youth development and youth-led development through Experiential Learning Programs (ELPs), volunteering opportunities, mentorship programme, etc.
- 5. Under the Ministry of Defence the Scheme for Innovations for Defence Excellence (iDEX) and Acing Development of Innovative Technologies with iDEX (ADITI) are fostering innovation and technology development in defence and aerospace by engaging startups.
- 6. Under the Department of Science & Technology, the Research, Development, and Innovation (RDI) Scheme has been approved to incentivize private sector participation in research and development (R&D). Further, DST is implementing the National Initiative for Developing and Harnessing Innovations innovation entrepreneurship (NIDHI) to promote and among the initiative The comprises NIDHI-PRAYAS (prototype grant youth. NIDHI-EIR (Entrepreneur-in-Residence fellowships), NIDHI-iTBI (Inclusive TBIs in Tier-II and Tier-III regions).
- 7. The Anusandhan National Research Foundation (ANRF) has initiated the program, Mission for Advancement in High-impact Areas (MAHA) to address priority-driven, solution-focused research in mission-mode.

- 8. The Council of Scientific and Industrial Research (CSIR) through its constituent laboratories/institutes, is implementing the "Integrated Skill Initiative Program", intending to equip young minds with the necessary technological skills through conducting training programs and workshops.
- 9. The Department of Biotechnology (DBT) has established biotechnology incubation and pre-incubation centres across States & Union Territories (UTs) under the BioNEST (Bioincubators Nurturing Entrepreneurship for Scaling Technologies) and E-YUVA (Encouraging Youth for Undertaking Innovative Research Activities) schemes.
- 10. Ministry of Electronics and Information Technology (MeitY) is undertaking initiatives such as GENESIS (Gen-Next Support for Innovative Startups) Scheme, TIDE 2.0 (Technology Incubation and Development of Entrepreneurs) Scheme, and IndiaAl Mission to promote the startup ecosystem.
